

R.O.C.No. 39087-A/2022/B2



CIVIL JUDGE
TRANSFER & POSTING


NOTIFICATION No. 70 / 2022

The Government, in G.O.Ms.No.504, Home (Courts-III) Department, dated 25.09.2019, has issued orders sanctioning the constitution of Additional District Munsif Court in the cadre of Civil Judge at Musiri in Tiruchirappalli District.

Thiru. N. Veluchamy, District Munsif, Musiri, is transferred and posted as Additional District Munsif, Musiri, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 25.04.2022**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**


25.04.22
(S.O)